

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/37/2019

Date : 23.05.2019

Shri Anoop Kumar Saxena, an Officer in District Judge Cadre, presently posted as Registrar(Vigilance), Rajasthan High Court, Jodhpur is hereby appointed/posted as Registrar(Vigilance), Rajasthan High Court Bench, Jaipur in addition to his own duties till further orders.

BY ORDER,


REGISTRAR GENERAL

No.Estt.b2(v)1/WA/2019/4893

Date : 23.05.2019

Copy forwarded to the following for information and necessary action:-

- 1.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 2.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3.P.S. to All Hon'ble Judges at Jodhpur.
- 4.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 5.The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7.The Accountant General, Rajasthan, Jaipur.
- 8.The Registrar General / Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11.All District & Sessions Judges.
- 12.Concerned Officer/Posts/Treasury Officers.
- 13.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 14.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL